

(8)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/64/2017
NAME OF THE PETITIONER(S) : EMPEE LEASING & FINANCE
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Venkat sv

~ Venkat sv
Co. Secretary

~ Venkat sv

ORDER

Heard the applicant. Order is reserved.

sd/-

(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc